

From

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To

All the District & Sessions Judges,  
State of Uttarakhand.

**C.L. No. 20/U.H.C./Admn.B/2022**

Dated: 3<sup>rd</sup> August, 2023

**Subject: Permitting Parties to Join the Proceedings Virtually.**

Sir/Madam,

Apropos the subject cited above, and in furtherance of C.L. No.2/UHC/Admin.B/2022 dated 05.01.2023, C.L. No.7 dated 10.07.2023 and C.L. No.15 dated 12.07.2023, it has come to the notice of the Hon'ble Court that District Courts are not permitting the parties to join the proceedings virtually.

**2.** In this regard, I am directed to emphasize that judicial system should be litigant friendly and parties should not be forced to attend the Court physically, unless genuinely required in the given circumstances and/or required in view of any provision of law.

**3.** Therefore, you are requested to impress upon all the Judicial Officers to permit the parties to join the proceedings virtually and, in case, such a request made by any party is rejected, a reasoned and speaking order be passed.

**4.** You, are therefore, requested to bring the directions of Hon'ble Court to the knowledge of all the Judicial Officers posted in your respective Judgeship, for strict compliance.

By the Orders of Hon'ble the Chief Justice

Sd/-  
(Anuj Kumar Sangal)  
Registrar General

**C.L. No. 20/U.H.C./Admin.B/2022**  
**Dated 3<sup>rd</sup> August, 2023**

No. 4132/UHC/Admin.B/2023

Dated: 3<sup>rd</sup> August, 2023.

**Copy for information and necessary action to:-**

- (i) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (ii) All the Family Court Judges, State of Uttarakhand.
- (iii) Chairman, Commercial Tax Tribunal, Dehradun.
- (iv) Chairman, State Transport Appellate Tribunal, Dehradun.
- (v) Registrar, State Consumer Redressal Commission, Dehradun.
- (vi) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- (vii) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (viii) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (ix) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (x) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xi) Chairman, Uttarakhand Cooperative Tribunal, Dehradun.
- (xii) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xiii) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xiv) All the Registrars of the Court.
- (xv) Joint Registrars, Deputy Registrars, Asstt. Registrars & Section Officers of the Court.
- (xvi) Computer Section of the High Court with a direction to upload the same on the website of the High Court of Uttarakhand.
- (xvii) Guard File.

Sd/-  
(Registrar General)